

To

All the District & Sessions Judges of Assam

Sir/Madam,

I have been directed to inform you regarding the new mode of Office communication and also to circulate the same to all the Officers of the District under your control.

This is regarding communication of different orders, notifications etc. to the High Court from the Subordinate Courts. It has been decided that henceforth, all the communications shall be sent through e-mail instead of conventional system of despatch such as courier, post, FAX etc. which involves a considerable amount of expenses. Besides, paperless communication mechanism is considered to be environmentally benign and ecologically sustainable.

I am further directed to request you that your mail account be checked atleast twice in a day and replies to the High Court may be made daily. Notifications in the High Court website may be deemed to be authentic for all practical purposes. However, communication by conventional means like postal/courier/FAX etc. may be resorted to in exceptional and special circumstances.

The following new e-mail ids have been created for direct communication to the Registrar General, Registrar(Admin.), Registrar(Vigilance), Registrar(Judicial) and the Public Relations Officer(PRO). In addition, the existing mailing addresses of the High Court (hc-asm@nic.in and highcourt.ghc@gmail.com) will also remain operational for all purposes.

New mailing addresses :

Designation	E-mail id
Registrar General	rg1.ghc@gmail.com
Registrar (Vigilance)	regv.ghc@gmail.com
Registrar (Judicial)	regj.ghc@gmail.com
Registrar (Admin.)	rega.ghc@gmail.com
Public Relations Officer	pro1.ghc@gmail.com

P. S.
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Systems Analyst